

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal Nos. 213, 214, 226 & 227 of 2013

Dated : 30th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Jindal Steel and Power Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
with Mr. Surendra Singh,
Dy. Director (Tariff), CSERC

ORDER

We have heard the learned counsel for the State Commission in Appeal No. 213/2013 and 214/2013.

Post the matter for further hearing on **6th May, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**